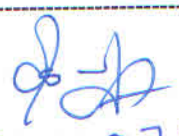



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 21/BB/ 17	-	Hearing	Rule 7 of IB	Aegan Batteries Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S. PEER MOHAMED Advocate	PETITIONER	 9350970806
	R RANCHANDAR PRACTISING COMPANY SECRETARY	PETITIONER	 9003704124

Shri S. Peer Mohamed, Advocate, filed vakalat for Petitioner Company. The Tribunal requested the counsel for Petitioner Company to clarify about the matter pending before the DRT and further to clarify whether any action is initiated against the company for winding up and also to explain whether this petition is maintainable before this Tribunal in the light of action initiated by the Bank Creditor against the petitioner before the DRT.

List it for clarification on 22.06.2017.


MEMBER (J)


MEMBER (T)